

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-36-2020**

Vasudev Madkaikar

... Petitioner

Versus

State of Goa & Ors.

... Respondents

Mr. S. D. Lotlikar, Senior Advocate with Mr. J. Karn, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Ms. S. Mordekar, Additional Government Advocate for Respondent Nos.1 and 2.

Mr. G. K. Sardesai, Advocate for Respondent No.3.

Mr. V. Rodrigues and Mr. V. Naik, Advocates for the Intervenor.

**Coram:- M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.**

Date:- 16th June, 2020

P.C.

Reply on behalf of the present Respondents is already filed.

2. The intervenors are granted liberty to file their reply by 19th June, 2020 by service of advance copy upon the learned counsel appearing for the Petitioner. Rejoinder, if any, to be filed within a period of four days thereafter. Liberty is granted to apply.

SMT. M. S. JAWALKAR, J.**M. S. SONAK, J.****at***